

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:932
ANSWERED ON:29.11.2005
ACTIVITIES OF LASHKAR- E -TOIBA
Singh Shri Uday

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn towards the news-item captioned `Let turning Delhi into operational base` as reported in the Statesman dated 31.10.05;
- (b) if so, whether the Government is aware that capital is fast emerging as the operational base of the LeT outfit;
- (c) if so, whether the Delhi Police and various intelligence agencies have failed to check the activities of LeT in the capital;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government to check the activities of LeT

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): Yes Sir.

(b) to (e): The Delhi Police has taken effective action against terrorists/persons suspected to be involved in terrorist activities. 45 persons have been arrested during this year so far. The steps taken by Delhi Police to check terrorist attacks include barricading and carrying out special check at the entry points of markets; checking of abandoned vehicles; checking and briefing of the staff of cyber caf  especially in market areas; briefing of managers and staff of hotels/guest houses to keep full details of guests and their luggage and number of vehicles by which they arrive to ensure installation of closed circuit television cameras at the entrance of the hotels; verification of tenants; briefing of auto dealers to keep full details of buyers of second hand vehicles; regular checking of STD/ISD/PCO booth owners/operators; checking of cellular phone and sim card vendors; checking of auto-stands and taxi-stands; meeting with Market Welfare Associations and Resident Welfare Associations; briefing of Metro Rail workers/staff; sensitization of security personnel of high rise buildings, Government buildings, regular checking of sympathizers who have given shelter to the militants in the past and militants released on bail from jail, sensitization of DTC Depot managers and private operators to brief their conductors and drivers for checking their vehicles regularly for IEDs, etc.